

Minutes of the Meeting held on 14.10.2022 in DGFT (HQ), Vanijya Bhawan, New Delhi to finalise the allocation of surrendered quantity of Calcined Pet Coke for Aluminium Industry and Raw Pet Coke for CPC manufacturing for FY2022-23

The meeting was held under the chairmanship of Shri Hardeep Singh, Additional DGFT. The following officers attended the meeting:

- i. Dr. Sundheer Chintalapati, Scientist 'E', M/o Environment, Forests and Climate Change
- ii. Shri Santanu Dhar, Under Secretary, M/o Petroleum and Natural Gas
- iii. Shri Md. Moin Afaq, Deputy DGFT, DGFT
- iv. Shri W.F. Anal, FTDO, DGFT

2. The initial allocation for Calcined Pet Coke and Raw Pet Coke for the FY2022-23 was made in the EFC meeting held on 09.03.2022. Reference the initial allocation, all CPC and RPC allottees were requested vide emails dated 19.09.2022, to intimate the quantity(s) to be surrendered, in case they are not in position to utilize the same by 31.03.2023. Further, requirements for additional allocation were also sought.

3. In case of Calcined Pet Coke, M/s Hindalco Industries Limited surrendered 1,760 MT of CPC Quota. The request for re-allocation of surrendered CPC quota was received from M/s Vedanta Limited and M/s Bharat Aluminium Co Ltd. The re-allocation of surrendered CPC quota for FY-2022-23 is detailed in **Annexure I**.

4. In case of Raw Pet Coke, five (05) applicants, viz. (i) M/s Guwahati Carbon Limited, (ii) M/s Raipur Minerals Private Limited, (iii) M/s Digboi Carbon Private Limited, (iv) M/s Carbon Resources Pvt Ltd, Assam and (v) M/s Sea Som Carbon Private Limited have informed that they wish to surrender whole/part of the quantity of RPC allocated to them (**Annexure II**).

5. The Committee noted that M/s Brahmaputra Carbon Limited and M/s Carbon Resources Pvt Ltd, Bihar have utilized less than 50% of the RPC allotted to them. Further, it was noted that the remaining quantities to be imported by these firms is more than their production capacity for the remaining months in this Financial Year. In this regard, the Committee decided to reduce the RPC quota allotted to M/s Brahmaputra Carbon Limited and M/s Carbon Resources Pvt Ltd, Bihar upto the residual processing capacity of the plant as per the firm. Details of reduced allocation are in **Annexure II**.

6. The Committee discussed the application of M/s Graphite India Limited, wherein the documents submitted by the firm were sent to MoEF&CC for verification. The documents were found to be following the guidelines for regulation and monitoring of imported pet coke issued by MoEF&CC vide OM dated 10.09.2018. The Committee decided to allocate RPC quota to M/s Graphite India Limited out of the available RPC quota.

7. The Committee was informed that the total quantity of RPC surrendered by the five (05) firms is 1,48,117 MT. Further, unutilized quota reduced from M/s Brahmaputra Carbon Limited and M/s Carbon Resources Pvt Ltd, Bihar is 10,425.41 MT. The details are given in Annexure II. Seven firms viz. (i) M/s Rain CII Carbon (Vizag) Ltd, (ii) M/s Sanvira Industries Ltd, (iii) M/s Petro Carbon and Chemicals Private Limited, (iv) M/s Neo Carbons Pvt Ltd, (v) M/s Paradip Calciner Limited (vi) M/s India Carbon Limited, and (vii) M/s Amritesh Industries Private Limited have requested for allocation out of the surrendered quantity of RPC.

8. The Committee discussed in detail and decided that the allocation of surrendered quantity will be done on the pro-rata on the basis of their annual production capacity. The given reallocation would also be subject to the ceiling of the actual quantity requested for re-allocation and their production capacity (Oct-March). The additional allocation and the amount to be utilised cannot exceed the production capacity (Oct-March). Therefore, re-allocation of surrendered RPC quota was done as detailed in **Annexure III**.

9. The Committee also decided that allottees would have to submit details regarding utilization of CPC / RPC quota by 31.12.2022. Any unutilized quota not surrendered by 31.12.2022, remaining with the allottees as on 31.03.2023 would be deducted from their entitlement for the year 2023-24.

10. Further, the Committee decided to request the applicants that have been allocated additional quota, as per Annexure I and Annexure III, and applicants whose quota has been reduced as per Annexure-II, to apply for amendment in their existing import through DGFT's online portal in pursuance of Trade Notice No. 47/2015-20 dated 23.03.2021. Further, these firms are also requested to submit the original copy of their import authorisation to DGFT(HQ) for endorsement of amendment in the import authorisation.

Annexure - I**Re-allocation of surrendered Calcined Pet Coke Quota**

S. No.	Firm Name	Allocation (in MTS)	Quantity Surrendered (in MT)	Allocation of Surrendered Quota (in MT)
1	Hindalco Industries Limited	83,867.02	1,760	0
		43,174.79		
		15,830.75		
2	Bharat Aluminium Co Ltd	44,973.74	0	254
3	National Aluminium Company Limited	43,174.79	0	0
4	Vedanta Limited	2,68,978.92	0	1,506
		5,00,000	1,760	1,760

Annexure-II**Surrendered / Unutilized Raw Pet Coke Quota**

Firm Name	Allocation (in MTS)	Quantity Surrendered (in MT)	Reduction of Un- utilized Quota
Brahmaputra Carbon Limited	80025.04	0.00	6,658.38
Guwahati Carbon Limited	80025.04	80025.04	0.00
Raipur Minerals Private Limited	15000.00	15000.00	0.00
Digboi Carbon Private Limited	24007.51	24007.51	0.00
Carbon Resources Pvt Ltd, Assam	19878.22	19878.22	0.00
Sea Som Carbon Private Limited	19206.01	9206.01	0.00
Carbon Resources Pvt Ltd, Bihar	18205.70	0.00	3,767.03
		1,48,117	10,425.41

Annexure – III

Re-allocation of Surrendered Raw Pet Coke Quota

S. No.	Name of the Firm	Original Allocation (in MTS)	Additional Allocation (in MT)
1	Rain Cii Carbon (Vizag) Limited (DTA Unit)	408927.97	64,697.99
2	Sanvira Industries Limited	264082.64	43,659.30
3	Petro Carbon And Chemicals Private Limited	75018.68	12,202.38
4	Neo Carbons Pvt Ltd	58366.32	9,869.22
5	Paradip Calciners	53756.27	9,211.27
6	India Carbon Limited, West Bengal	43213.52	4,000.00
7	Amritesh Industries Private Limited	19206.01	3,000.00
8	Graphite India Limited	-	11,902.02
			1,58,542.19